LIST OF CREDITORS OF MANHAR LOGISTICS PRIVATE LIMITED

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025

Sl. No.	Category of creditor	Summary rece		Summary clain adm	ns itted	 Amount of claims rejected	Amount of claims under verification		Remark,if
		No. of claims	Amount	No. of claims	Amount				
1	Unpaid insolvency resolution process costs							N A	
2	Liquidation costs incurred till date							N A	
3	Secured financial creditors							0	
4	Unsecured financial creditors	2	2,12,79,142	2	2,12,79,142		0		Provisionally Admitted
5	Operational creditors (Workmen)								
6	Operational creditors (Employees)								
7	Operational creditors (Government Dues)								
8	Operational creditors (other than Workmen, Employees and Government Dues)								
9	Other stakeholders, if any (other than financial creditors and operational creditors)								
	Total	2	2,12,79,142	2	2,12,79,142		0		



Annexure-1

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025

List of secured financial creditors

 $(Amount \ in \ \overline{\textbf{1}})$

Sl.	Name of	Details	of claim		Deta	ils of claim	admitted			Amount of	Amount	Amount	Amount of	Remarks,
No.	creditor	rec	eived							contingent	of any	of claim-	elaim under	if any
		Date of	Amount	Amount of	Natureof	Amount	Amount	Whether	% voting	claim	mutual	rejected	verification	
		receipt	claimed	claim	claim	coveredby	covered	related	share in-		dues,			
				admitted		security	by	party?	COC		that may			
						interest	guarantee				be set			
											off			



Annexure-2

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025

List of unsecured financial creditors

Sl. No.	Name of creditor	Details of c	laimreceived		Details	of claim a	dmitted	Amour of conting ntclain	of a ge mut due that be	ny ual s, may	Amount of claim rejected	Amount of claim under verification	Rema rks,if any		
		Date of receipt	Amount claimed	Amount of claim admitted	reof clai	coveredby security		party?	% voting share in COC		off				
1	Dhull Trading Private Limited	19.03.2025	1,35,99,142	1,35,99,142					100						Provisi onally Admitt ed
	Rup Tradecom Private Limited	29.03.2025	76,80,000	76,80,000					0 (Being Related Party to CD)						Provisi onally Admitt ed



Annexure-3

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025 List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of workman		of claim eived		Details of claim a	lmitted	Amount of contingent	1000		Amount of claim under	Remarks,
	representative, if any		Date of	Amount	amount of claim admitted	months preceding the liquidation commencement	of	claim		rejected	Verification	ii any
						date						



Annexure-4

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025

List of operational creditors (Employees)

25000000	Name of authorised	Name of employee	of claim eived]						Amount of claim	Amount of claim under	Remarks, if any
	representative, if any		 3277 AUST 1000	ount of claim	Amount of claim for the period of twelve months preceding the liquidation commencement date	0.0 0.000 0.0			mutual dues, that may be set off		verification	



Annexure-5

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025 List of operational creditors (Government Dues)

Sl.		f Claimant	Details (Deta	ils of claim	admitted		Amount	C0000	10000 10000 10000	Amount of	
No			received	I						of	of any	of claim	claim	if any
	Department	Government	Date of	Amount	Amount	Nature	Amount	Whether	% share	contingent	mutual	rejected	under	
	· .			100 000 1000	of claim		covered by	lien /	in total	claim	dues,		verification	
					admitted	claim	lien or	attachment	amount		that			
							attachment	removed?	of claims		may be			
							pending	(Yes/No)	admitted		set off			
				_			disposal							



Annexure-6

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl.	Name of	Category of	Details	s of claim		De	tails of clain	n admitted			Amount of	Amount	Amount of	Amount of	Remarks,
No	stakeholder	stakeholders (rec	eived							contingent	of any	claim	elaim under	if any
.		preference	Date	Amount	Amount	Nature	Amount	Whether	Amount	% share	claim	mutual	rejected	verification	
		shareholders /	of	claimed	of claim	of	covered by	lien /	covered	in total		dues,			
		equity	receipt		admitte	claim	lien or	attachment	by	amount		that			
		shareholders /	^		d		attachment	removed?	guarantee	of claims		may be			
		partners						(Yes/No)		admitted		set off			
		/ others)					disposal	2200							
-															



Annexure-7

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.04.2025 List of other stakeholders, if any (other than financial creditors and operational creditors)

	Category of stakeholders (of claim eived		De	tails of clain	The second second second		Amount of claim	Amount of claim under	Remarks, if any			
•	preference shareholders / equity shareholders / partners / others)	Date of receipt	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	attachment	covered by	% share in total amount of claims admitted		mutual dues, that may be set off	rejecte d	verification	
	_													

